

BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE

Application No. 40 of 2020

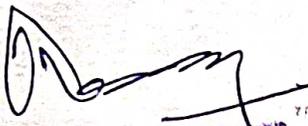
Suo Motu based on
Times of India Chennai edition 17-02-2020
Sewage Flows in to Surplus Channel in Kovilambakkam

The Commissioner
Pallavaram Municipality
Pallavaram Municipal Office,
Chrompet, Chennai- 600 044

... Respondents

**REPORT FILED BY THE COMMISSIONER PALLAVAPURAM
MUNICIPALITY**

1. It is Submitted that the issue that is reported in the above News paper is not relating to the Pallavapuram Municipal limits.
2. On receipt of the earlier communication from this Honourable Tribunal, an inspection with the DEE, TNPCB was carried out by the Assistant Engineer, Pallavapuram Municipality on 12-08-2020.
3. It was firstly pointed out that the subject matter was not within the purview of the Pallavapuram Municipality and the DEE, TNPCB was informed of the same.
4. The closest point to the Surplus channel is the Kilkattalai Eri which is in the Eastern periphery of Pallavapuram Municipal limits. Further it is submitted that the inflow of sewage and solid waste into the lake has been arrested and the work of establishing Peripheral Drains around the lake and pumping of the said inflow of sewage will be pumped to the Sewage Treatment plant. The said project at the cost of Rs 14.98 Crores is in the final stages of completion along with that of the Periya Eri in the Centre of Pallavapuram. The work order was issued on 07-02-2018 to M/s D. Tamilrajan & Co.
5. In this project, the work is now completed to the extent of 90%. All outflows into the Kilkattalai eri were stopped even in the year 2018 when the UGD system was completed in the Pallavapuram area.


COMMISSIONER
Pallavapuram Municipality
Chrompet, Chennai-600 044

6. The further aspects with regard to the Kovilambakkam Surplus channel are to be dealt with by the Kovilambakkam Panchayat and the other concerned departments. The DEE, TNPCB, Maraimalai Nagar has been requested to coordinate with the concerned departments.

It is therefore prayed that the Pallavapuram Municipality may be deleted from the array of parties in the Present proceedings.

Signed on this the 26th day of September 2020


Commissioner

Pallavapuram Municipality
Pallavapuram Municipality
Chromepet, Chennai-600 064

Brought on

S. Ram Senthil Kumar
S. RAM SENTHIL KUMAR
ADVOCATE. E. No. 2522/06
• D5, 31/15, 1st Main Road,
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Chennai - 600 020.

**BEFORE THE NATIONAL
GREEN TRIBUNAL (SZ)
AT CHENNAI**

O. A. No. 40 of 2020

REPORT BY 3RD RESPONDENT

**M/s. P. SRINIVAS (828/1994).
N.K. PONRAJ (2263/2009).
R. PURUSHOTHAMAN(253/2011**

COUNSEL FOR 3RD RESPONDENT

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